

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3854**  
TO BE ANSWERED ON 27/03/2026

**NON-IMPLEMENTATION OF e-NAM IN WEST BENGAL**

3854. SHRI SAMIK BHATTACHARYA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether e-NAM has not been implemented or operationalised in West Bengal despite the State being a major agricultural producer;
- (b) the number of APMC mandis in West Bengal integrated with e-NAM till date;
- (c) the number of letters, advisories, reminders or official communications issued by Central Government to Government of West Bengal seeking implementation of the platform since the launch of e-NAM, year-wise;
- (d) the reasons conveyed by State Government, if any, for non-implementation or partial adoption of e-NAM; and
- (e) the impact assessment, if undertaken, of non-implementation of e-NAM on price discovery, farmer incomes and inter-State agricultural trade in West Bengal?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAMNATH THAKUR)

- (a): National Agriculture Market (e-NAM) is implemented/operationalized in West Bengal.
- (b): 18 Agricultural Produce Market Committees (APMC) of West Bengal are onboarded on e-NAM.
- (c): The Government of India issued communications to States including Government of West Bengal regarding implementation of e-NAM from time to time. 3 letters were issued in 2018, 1 in 2019 & another 1 in 2022 to West Bengal. In addition, review meetings were also held with the State Government by the Ministry and the Small Farmers Agribusiness Consortium (SFAC) from time to time.
- (d): West Bengal onboarded 18 APMCs. No reason has been conveyed for non-integration of rest of APMCs.
- (e): No such specific impact assessment study has been undertaken by the Department in respect of e-NAM in West Bengal.

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